



V. SHANKAR

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Insolvency Professional

V Shankar & Co.,

Company Secretaries

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FORM A

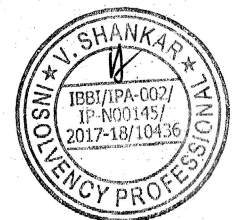
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

HINDUSTAN MAGNESIUM PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Hindustan Magnesium Products Private Limited
2.	Date of incorporation of corporate debtor	13/01/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar Of Companies- Telangana
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27100TG2011PTC072228
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No .98/1, Phase II, IDA, Cherlapalli, Hyderabad, Telangana - 500051
6.	Insolvency commencement date in respect of corporate debtor	21 st April, 2022 (order made available and received by IRP on 22 nd April, 2022)
7.	Estimated date of closure of insolvency resolution process	8 th October, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	V. Shankar Reg No: IBBI/PA-002/IP-N00145/2017-18/10436
9.	Address and e-mail of the interim resolution professional, as registered with the Board	303, Block-A, Legend Commercial Complex, 3-4-770 & 136, Above Keshav Medicals, Barkatpura, Hyderabad, Telangana- 500027. Ph: 9912257415, E-mail: 1981shanky@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	303, Block-A, Legend Commercial Complex, 3-4-770 & 136, Above Keshav Medicals, Barkatpura, Hyderabad, Telangana- 500027. Ph: 9912257415, E-mail: 1981shanky@gmail.com
11.	Last date for submission of claims	6 th May, 2022 (14 days from the date of receipt of order – 22 nd April, 2022)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will identify on verification of books of accounts
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Will identify on identifying classes of creditors
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink- https://ibbi.gov.in/home/downloads (b) Physical address: will be provided later



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of M/s Hindustan Magnesium Products Private Limited on 21st April, 2022 (order made available and received by IRP on 22nd April, 2022).


The creditors of M/s Hindustan Magnesium Products Private Limited are hereby called upon to submit their claims with proof on or before 6th May, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representatives of the class in Form CA- will be provided later.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:
Date and Place : 22nd April, 2022, Hyderabad.



V. Shankar
Interim Resolution Professional
Hindustan Magnesium Products Pvt. Ltd
IBBI/IPA-002/IP-N00145/2017-18/10436

